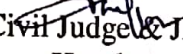


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 05.12.2020 at 2.45 PM

HEARING

1. Crl.Misc. 148/2014
2. Crl. Misc. 345/2015
3. Crl. Misc 429/2016
4. Crl. Misc 41/2020
5. Crl. Misc 42/2020
6. Crl. Misc 137/2020
7. Crl. Misc 279/2020
8. Crl. Misc 281/2020 (Munegowda V/s Tahasildar)
9. Crl. Misc 282/2020 (Chikkathayamma V/s Tahasildar)
10. Crl. Misc 283/2020 (Chethan V/s Tahasildar)
11. PCR 174/2020
12. PCR 178/2020
13. CC 288/2011
14. CC 2678/2019
15. OS 38/2019
16. OS 110/2020
17. OS 184/2020
18. OS 198/2020
19. OS 278/2020
20. OS 280/2020

Hosakote
Dated: -04.12.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **05.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	EVIDENCE
1. OS 225/2014 2. OS 423/2014 3. OS 83/2016 4. OS 217/2016 5. OS 219/2016	21. OS 285/2018 22. OS 17/2019 23. CC 143/2012 24. CC 1091/2012 25. CC 1533/2016
HEARING	HEARING
6. Crl.Misc 138/2020 7. Crl.Misc 267/2020 8. CC 158/2012 9. CC 82/2015 10. CC 312/2016 11. CC 1027/2020 12. OS 303/2011 13. OS 61/2011 14. OS 245/2012 15. OS 299/2012 16. OS 213/2013 17. OS 301/2013 18. OS 53/2015 19. OS 191/2015 20. OS 33/2016	26. Crl.Misc 280/2020 27. OS 101/2016 28. OS 297/2016 29. OS 101/2017 30. OS 289/2017 31. OS 285/2019 32.. OS 33/2019 33. OS 261/2019 34. OS 121/2020 35. OS 191/2020 36. OS 266/2020 37. FDP 5/2018 38. Ex 17/2019 39. Misc 23/2018
	ARGUMENTS
	40. OS 19/2014

Hosakote

Dated:- 04.12.2020

C. J. R.
04/12/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

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